

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/461A/2019
NAME OF THE PETITIONER(S) : Pon Murugaiyan & 3 Ors
NAME OF THE RESPONDENTS : Siddhi vinayagar Terrys Pvt Ltd
UNDER SECTION : Sec 241/242 of CA 2013

ORDER

Present: Ld. Counsel Ms. Rohini for the Petitioner.

Respondent is ex-parte.

Status of company in the record of RoC filed vide SR. No. 2307 dated
07.05.2024.

Arguments already advanced.

List the petition for clarification on **21.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)